



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ४, अंक १(३)]

सोमवार, जानेवारी १५, २०१८/पौष २५, शके १९३९

[पृष्ठे २७, किंमत : रुपये २७.००

असाधारण क्रमांक ३

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Excess Expenditure) Act, 2017 (Mah. Act No. III of 2018), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. III OF 2018

(First published after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 15th January 2018).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2013, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2013, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-eighth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Excess Expenditure) Act, Short title. 2017.

Issue of Rs. 9,94,30,00,000 out of the Consolidated Fund of the State to meet certain excess expenditure for the Year 2012-2013.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of nine hundred ninety four crores, thirty lakhs rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2013, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2013.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly	Sums not exceeding — Charged on the Consolidated Fund (4)	Total
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
Revenue and Forests Department.					
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	8,12,36,41,000	...	8,12,36,41,000
C-7	Forestry and Wild Life	2406, Forestry and Wild Life	...	50,000	50,000
		Total-Revenue and Forests Department.	8,12,36,41,000	50,000	8,12,36,91,000
Finance Department.					
G-3	Interest Payment and Debt Servicing	2048, Appropriation for Reduction or Avoidance of Debt	...	55,40,31,000	55,40,31,000
		2049, Interest Payments
		Total-Finance Department.	...	55,40,31,000	55,40,31,000
Public Works Department.					
H-3	Housing	2216, Housing	3,53,92,000	...	3,53,92,000
		Total-Public Works Department.	3,53,92,000	...	3,53,92,000
Planning Department.					
O-5	Hill Areas	2551, Hill Areas	3,43,000	...	3,43,000
O-14	District Plan-Mumbai City	2202, General Education.	3,87,63,000	...	3,87,63,000
		2203, Technical Education.
		2204, Sports and Youth Services.
		2205, Art and Culture.
		2216, Housing
		2217, Urban Development.
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.

(1)	(2)	(3)	(4)	Rs.	Rs.
O-18	District Plan-Ratnagiri	2230, Labour and Employment 2235, Social Security and Welfare 2405, Fisheries 2851, Village and small industries 3451, Secretariat-Economic Services 3452, Tourism 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2215, Water Supply and Sanitation 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry. 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and small industries 3051, Ports and Light Houses. 3054, Roads and Bridges 3056, Inland Water Transport. 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,75,92,000	...	1,75,92,000

O-20	District Plan-Pune	2059, Public Works.	8,07,35,000	...	8,07,35,000
		2202, General Education.			
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2215, Water Supply and Sanitation			
		2217, Urban Development.			
		2220, Information and Publicity.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition.			
		2401, Crop Husbandry			
		2403, Animal Husbandry .			
		2404, Dairy Development.			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2702, Minor Irrigation			
		2810, New and Renewable Energy.			
		2851, Village and small industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)	Rs.	Rs.
O-21	District Plan-Satara	2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry . 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and small industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs. 3,69,98,000	...	Rs. 3,69,98,000

O-26	District Plan-Dhule	2202, General Education.	57,39,000	...	57,39,000
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2215, Water Supply and Sanitation			
		2217, Urban Development.			
		2220, Information and Publicity.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition.			
		2401, Crop Husbandry			
		2403, Animal Husbandry .			
		2404, Dairy Development.			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2702, Minor Irrigation			
		2851, Village and small industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)	Rs.	Rs.
O-30	District Plan-Aurangabad	2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry . 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and small industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs. 1,11,33,000	...	Rs. 1,11,33,000

O-31	District Plan-Jalna	2202, General Education.	1,10,80,000	...	1,10,80,000
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2215, Water Supply and Sanitation			
		2217, Urban Development.			
		2220, Information and Publicity.			
		2225, Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition.			
		2401, Crop Husbandry			
		2403, Animal Husbandry .			
		2404, Dairy Development.			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2702, Minor Irrigation			
		2810, New and Renewable Energy.			
		2851, Village and small industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)
O-32	District Plan-Parbhani	2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry . 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and small industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs. 69,000 .. Rs. 69,000

O-33	District Plan-Nanded	8,79,27,000	...	8,79,27,000
	2059, Public Works.			
	2202, General Education.			
	2203, Technical Education.			
	2204, Sports and Youth Services.			
	2205, Art and Culture.			
	2210, Medical and Public Health.			
	2215, Water Supply and Sanitation			
	2217, Urban Development.			
	2220, Information and Publicity.			
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230, Labour and Employment			
	2235, Social Security and Welfare			
	2236, Nutrition.			
	2401, Crop Husbandry			
	2403, Animal Husbandry .			
	2405, Fisheries			
	2406, Forestry and Wild Life			
	2425, Co-operation			
	2501, Special Programmes for Rural Development.			
	2505, Rural Employment.			
	2515, Other Rural Development Programmes.			
	2702, Minor Irrigation			
	2810, New and Renewable Energy.			
	2851, Village and small industries			
	3054, Roads and Bridges			
	3451, Secretariat-Economic Services			
	3452, Tourism			
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)	Rs.	Rs.
O-34	District Plan-Beed	2059, Public Works. 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry . 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and small industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs. 3,91,36,000	...	Rs. 3,91,36,000

O-35	District Plan-Latur	91,11,000	...	91,11,000
2202,	General Education.			
2203,	Technical Education.			
2204,	Sports and Youth Services.			
2205,	Art and Culture.			
2210,	Medical and Public Health.			
2211,	Family Welfare.			
2215,	Water Supply and Sanitation			
2217,	Urban Development.			
2220,	Information and Publicity.			
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,	Labour and Employment			
2236,	Nutrition.			
2401,	Crop Husbandry			
2403,	Animal Husbandry .			
2405,	Fisheries			
2406,	Forestry and Wild Life			
2425,	Co-operation			
2501,	Special Programmes for Rural Development.			
2505,	Rural Employment.			
2515,	Other Rural Development Programmes.			
2702,	Minor Irrigation			
2810,	New and Renewable Energy.			
2851,	Village and small industries			
3054,	Roads and Bridges			
3451,	Secretariat-Economic Services			
3452,	Tourism			
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)	Rs.	Rs.
O-36	District Plan-Osmanabad	2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry . 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and small industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs. 1,32,67,000	...	Rs. 1,32,67,000

O-38	District Plan-Nagpur	2202, General Education.	2,02,73,000	...	2,02,73,000
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
		2215, Water Supply and Sanitation			
		2217, Urban Development.			
		2220, Information and Publicity.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition.			
		2401, Crop Husbandry			
		2403, Animal Husbandry .			
		2404, Dairy Development.			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2702, Minor Irrigation			
		2810, New and Renewable Energy.			
		2851, Village and small industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)	Rs.	
O-40	District Plan-Bhandara	2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2215, Water Supply and Sanitation 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry . 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2851, Village and small industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs. 73,24,000	Rs. ...	Rs. 73,24,000

O-41 District Plan-Chandrapur	4,28,28,000	...	4,28,28,000
2059, Public Works.			
2202, General Education.			
2203, Technical Education.			
2204, Sports and Youth Services.			
2205, Art and Culture.			
2210, Medical and Public Health.			
2211, Family Welfare.			
2215, Water Supply and Sanitation			
2217, Urban Development.			
2220, Information and Publicity.			
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition.			
2401, Crop Husbandry			
2403, Animal Husbandry .			
2404, Dairy Development.			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programmes for Rural Development.			
2505, Rural Employment.			
2515, Other Rural Development Programmes.			
2702, Minor Irrigation			
2851, Village and small industries			
3054, Roads and Bridges			
3451, Secretariat-Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)	Rs.
O-45	District Plan-Akola	2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry . 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and small industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	4,48,65,000 4,48,65,000

O-46	District Plan-Yavatmal	2202, General Education.	5,33,84,000	...	5,33,84,000
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2215, Water Supply and Sanitation			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition.			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry .			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2702, Minor Irrigation			
		2810, New and Renewable Energy.			
		2851, Village and small industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)	
				Rs.
O-47	District Plan-Buldhana			Rs.
	2202, General Education.		1,20,04,000	1,20,04,000
	2203, Technical Education.			...
	2204, Sports and Youth Services.			
	2205, Art and Culture.			
	2210, Medical and Public Health.			
	2215, Water Supply and Sanitation			
	2217, Urban Development.			
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230, Labour and Employment			
	2236, Nutrition.			
	2401, Crop Husbandry			
	2403, Animal Husbandry .			
	2405, Fisheries			
	2406, Forestry and Wild Life			
	2425, Co-operation			
	2501, Special Programmes for Rural Development.			
	2505, Rural Employment.			
	2515, Other Rural Development Programmes.			
	2702, Minor Irrigation			
	2851, Village and small industries			
	3054, Roads and Bridges			
	3451, Secretariat-Economic Services			
	3452, Tourism			
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
	Total-Planning Department.		53,25,71,000	53,25,71,000
		

Higher and Technical Education Department.			
W-1	Interest Payments	2049, Interest Payments	25,27,33,000
W-7	Technical Education.	2203, Technical Education.	4,34,60,000
	Total-Higher and Technical Education Department.		29,61,93,000
Women and Child Development Department.			
X-2	Secretariat-Social Services	2251, Secretariat-Social Services	5,38,000
	Total-Women and Child Development Department.		5,38,000
	Total-A-Expenditure on Revenue Account		8,73,56,02,000
B-EXPENDITURE ON CAPITAL ACCOUNT			
Planning Department.			
O-19	District Plan-Sindhudurg	4059, Capital Outlay on Public Works.	2,13,000
		4250, Capital Outlay on Other Social Services	
		4402, Capital Outlay on Soil and Water Conservation	
		4403, Capital Outlay on Animal Husbandary.	
		4405, Capital Outlay on Fisheries.	
		4406, Capital Outlay on Forestry and Wild Life.	
		4515, Capital Outlay on Other Rural Development Programmes.	
		4711, Capital Outlay on Flood Control Projects	
		5054, Capital Outlay on Roads and Bridges.	
		6217, Loans for Urban Development	
		6250, Loans for other Social Services	
		6851, Loans for Village and Small Industries.	
			2,13,000

(1)	(2)	(3)	(4)	(5)
			Rs.	Rs.
O-22	District Plan-Sangli	4059, Capital Outlay on Public Works.	5,46,01,000	5,46,01,000
		4216, Capital Outlay on Housing.
		4250, Capital Outlay on Other Social Services		
		4402, Capital Outlay on Soil and Water Conservation		
		4403, Capital Outlay on Animal Husbandary.		
		4405, Capital Outlay on Fisheries.		
		4406, Capital Outlay on Forestry and Wild Life.		
		4425, Capital Outlay on Co-operation		
		4515, Capital Outlay on Other Rural Development Programmes.		
		4702, Capital Outlay on Minor Irrigation		
		5054, Capital Outlay on Roads and Bridges.		
		6217, Loans for Urban Development		
		6250, Loans for other Social Services		
		6801, Loans for Power Projects.		
		6851, Loans for Village and Small Industries.		
O-23	District Plan-Solapur	4059, Capital Outlay on Public Works.	4,61,81,000	4,61,81,000
		4216, Capital Outlay on Housing.
		4250, Capital Outlay on Other Social Services		
		4402, Capital Outlay on Soil and Water Conservation		
		4403, Capital Outlay on Animal Husbandary.		
		4405, Capital Outlay on Fisheries.		
		4406, Capital Outlay on Forestry and Wild Life.		
		4515, Capital Outlay on Other Rural Development Programmes.		
		4851, Capital Outlay on Village and Small Industries.		
		5054, Capital Outlay on Roads and Bridges.		
		6217, Loans for Urban Development		
		6250, Loans for other Social Services		
		6801, Loans for Power Projects.		
		6851, Loans for Village and Small Industries.		

O-24	District Plan-Kolhapur	4059, Capital Outlay on Public Works.	5,47,12,000	...	5,47,12,000
		4216, Capital Outlay on Housing.			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandary.			
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4425, Capital Outlay on Co-operation			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges.			
		6217, Loans for Urban Development			
		6250, Loans for other Social Services			
		6801, Loans for Power Projects.			
O-25	District Plan-Nashik	4059, Capital Outlay on Public Works.	9,93,28,000	...	9,93,28,000
		4210, Capital Outlay on Medical and Public Health.			
		4216, Capital Outlay on Housing.			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandary.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges.			
		6250, Loans for other Social Services			

(1)	(2)	(3)	(4)	Rs.	Rs.
O-27	District Plan-Jalgaon	4059, Capital Outlay on Public Works. 4216, Capital Outlay on Housing. 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandary. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4515, Capital Outlay on Other Rural Development Programmes. 4851, Capital Outlay on Village and Small Industries.	79,64,000	...	79,64,000
O-28	District Plan-Ahmadnagar	5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development 6250, Loans for other Social Services 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education Sports Art and Culture. 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandary. 4406, Capital Outlay on Forestry and Wild Life. 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6250, Loans for other Social Services 6801, Loans for Power Projects.	4,97,59,000	...	4,97,59,000

O-29	District Plan-Nandurbar	4402, Capital Outlay on Soil and Water Conservation	16,74,000	...	16,74,000
		4403, Capital Outlay on Animal Husbandary.			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges.			
		6217, Loans for Urban Development			
		6250, Loans for other Social Services			
		6851, Loans for Village and Small Industries.			
O-30	District Plan-Aurangabad	4210, Capital Outlay on Medical and Public Health.	1,10,64,000	...	1,10,64,000
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandary.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges.			
		6217, Loans for Urban Development			
		6250, Loans for other Social Services			
		6801, Loans for Power Projects.			
		6851, Loans for Village and Small Industries.			
O-35	District Plan-Latur	4059, Capital Outlay on Public Works.	63,21,000	...	63,21,000
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges.			
		6217, Loans for Urban Development			
		6250, Loans for other Social Services			
		6801, Loans for Power Projects.			
		6851, Loans for Village and Small Industries.			

(1)	(2)	(3)	(4)	(5)
			Rs.	Rs.
O-37	District Plan-Hingoli	4059, Capital Outlay on Public Works.	68,19,000	...
		4210, Capital Outlay on Medical and Public Health.		
		4250, Capital Outlay on Other Social Services		
		4402, Capital Outlay on Soil and Water Conservation		
		4403, Capital Outlay on Animal Husbandary.		
		4406, Capital Outlay on Forestry and Wild Life.		
		4515, Capital Outlay on Other Rural Development Programmes.		
		4702, Capital Outlay on Minor Irrigation		
		4711, Capital Outlay on Flood Control Projects		
		5054, Capital Outlay on Roads and Bridges.		
		6217, Loans for Urban Development		
		6250, Loans for other Social Services		
		6801, Loans for Power Projects.		
		6851, Loans for Village and Small Industries.		
O-42	District Plan-Gadchiroli	4059, Capital Outlay on Public Works.	5,43,68,000	...
		4250, Capital Outlay on Other Social Services		
		4402, Capital Outlay on Soil and Water Conservation		
		4405, Capital Outlay on Fisheries.		
		4406, Capital Outlay on Forestry and Wild Life.		
		4515, Capital Outlay on Other Rural Development Programmes.		
		5054, Capital Outlay on Roads and Bridges.		
		6250, Loans for other Social Services		
		6801, Loans for Power Projects.		
		6851, Loans for Village and Small Industries.		

O-43	District Plan-Gondia	4250, Capital Outlay on Other Social Services	75,80,000	...	75,80,000
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandary.			
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges.			
		6217, Loans for Urban Development			
		6250, Loans for other Social Services			
		6801, Loans for Power Projects.			
		6851, Loans for Village and Small Industries.			
		Total-Planning Department.	40,05,84,000	...	40,05,84,000
		Total-B-Expenditure on Capital Account	40,05,84,000	...	40,05,84,000
		Grand Total	9,13,61,86,000	80,68,14,000	9,94,30,00,000